



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No. 1899/2020
M.A. No. 2419/2020**

This the 25thday of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R. N. Singh, Member (J)**

1. Ajay Prasad, aged 39 years
s/o Sh. Rameshwar Prasad
working as Care Taker (Contract Basis)
in Department of Social Welfare
Govt. of NCT of Delhi
R/o H.No. 49, Gali No. 37-C
B Block, Kaushik Enclave, Burari
Delhi – 110084.
2. Anil Kumar, aged 37 years
s/o Sh. Lal Bahadur
working as Care Taker (Contract basis)
in Department of Social Welfare
Govt. of NCT of Delhi
r/o E-1033, Jahangirpuri, Delhi-33.
3. Suraj Kumar, aged 33 years
s/o Sh. Ram Naresh
working as Care Taker (Contract basis)
in Department of Social Welfare
Govt. of NCT of Delhi
r/o Room No. 25, Type – 2, SGM Hospital
Mangolpuri, Delhi.
4. Rajesh Manjhi, aged 38 years
s/o Lt. Sh. Naval Manjhi
working as Chowkidar (Contract basis)
in Department of Social Welfare
Govt. of NCT of Delhi
r/o A-2/61, Hostel Road, Uttam Nagar
New Delhi-59.
5. Santosh Kumar Manghi, aged 42 years
s/o Sh. Dev Lal Manjhi
working as Chowkidar (Contract basis)



in Department of Social Welfare
 Govt. of NCT of Delhi
 r/o A-33, Gali No. 5, BaprolaVihar,
 Najafgarh B-West Delhi, Delhi -43.

6. Sandeep Kumar, aged 32 years
 s/o Sh. Dharambir Singh
 working as Sweeper (Contract basis)
 in Department of Social Welfare
 Govt. of NCT of Delhi
 r/o EE-Block 2417, Jahangirpuri, Delhi-33.

7. Sandeep Vashist, aged 40 years
 s/o Lt. Sh. Suresh Chand
 working as Care Taker (Contract basis)
 in Department of Social Welfare
 Govt. of NCT of Delhi
 r/o 467-D, Near Buolha Mandir, Azadpur Village
 Delhi – 33.

8. Deependra Kumar, aged 33 years
 s/o Lt. Sh. Ram Sanehi
 working as Care Taker (Contract basis)
 in Department of Social Welfare
 Govt. of NCT of Delhi
 r/o B-3/242, Sultan Puri, New Delhi-86. ...Applicants

(By Advocate: Shri Yogesh Sharma)

VERSUS

1. Govt. of NCT of Delhi through The Chief Secretary
 Govt. of NCT of Delhi, New Sectt. Near ITO, New Delhi.

2. The Secretary
 Directorate of Social Welfare
 Govt. of NCT of Delhi, GLNS Complex
 Delhi Gate, New Delhi.

3. The Deputy Director (Administration)
 Department of Social Welfare
 Govt. of NCT of Delhi, GLNS Complex
 Delhi Gate, New Delhi. ...Respondents

(By Advocate: Shri Saksham Ahuja for Ms. Esha Mazumdar)

ORDER (Oral)**Hon'ble Mr. Pradeep Kumar, Member (A):**

The applicants, herein, are contractual employees.

The applicants are aggrieved that they have not been paid minimum of the pay scale, in the respective pay scale as was applicable to a regular appointed permanent employee. They had made representation on 12.02.2014 (Annexure A/1) and again on 25.09.2018. These have not been replied to as yet.

2. Heard. Issue notice to the respondents.
3. Shri Saksham Ahuja, who appears as proxy to Ms. Esha Mazumdar, learned counsel, accepts notice on behalf of the respondents.
4. At this stage, the applicants plead that they will be satisfied if a direction can be issued to the respondents to decide their pending representations in a time bound manner.
5. In view of the foregoing, OA is disposed of at the admission stage itself, without going into the merits of the case, with a direction to the respondents to pass a reasoned and speaking order on the pending representations, duly keeping in view extent Rules on the



subject, within a period of 12 weeks of uploading of Order onto the CAT website, under advise to the applicants.

6. Pending MA, if any, also stands disposed of accordingly. No order as to costs.

(R.N. Singh)
Member (J)

(Pradeep Kumar)
Member (A)

/sd/uma/akshaya/daya.26.Nov/

